

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/760(CHE)2024
PETITION NUMBER : CP(IB)/132(CHE)2023
NAME OF THE APPLICANT : Madhu Desikan (IRP) (R Subha)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Mr. Madhu Desikan, IRP present in person.

IRP report has been e-filed on 19.03.2024. Physical copy will be filed within a week.

IRP to serve copy of the report on the Parties and submit AOS.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Application is posted for hearing on **30.05.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk